

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/36 & 37/ (IB)/2017

NAME OF THE PETITIONER(S) : VSO BALAKRISHNAN

NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGINEERING LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the sides. Put up on 18.07.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

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